

Revised

ITEM NO.36

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).975/2022

DR. JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.174158/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Anup G Choudhary, Sr. Adv.  
Mr. Varun Thakur, Adv.  
Mr. Shashank Ratnoo, Adv.  
Mr. Brajesh Pandey, Adv.  
Mr. Varinder Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Tag with Writ Petition (Civil) No 880 of 2017.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR

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Mr. Shashank Ratnoo, Adv.  
Mr. Brajesh Pandey, Adv.  
Mr. Varinder Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Tag with Writ Petition (Civil) No 104 of 2015.

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR